

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Jammu/Srinagar

Notification

Jammu, the 17th December, 2025

S.O : 320 In exercise of the powers conferred by sub-section (1) of Section 14 of the *Bharatiya Nagarik Suraksha Sanhita, 2023*, the Government hereby appoints all Regional Transport Officers (RTOs) and Assistant Regional Transport Officers (ARTOs) to exercise the powers of Executive Magistrate (s), within their respective territorial jurisdictions in the Union Territory of Jammu & Kashmir, as prescribed under the provisions of BNSS, until further orders.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated :- 17-12-2025

No. LAW-Powr/5/2023-10

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu/Kashmir.
3. Secretary to Government, Transport Department.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
6. In-charge Website section

Additional Secretary to Government
Department of Law Justice & P.A

17.12.2025

Government of Jammu and Kashmir
Mining Department
Civil Secretariat, J&K.

Notification

Jammu, the 18th of December 2025

322
S.O In exercise of the powers conferred by sub-section (2) of section 17A of the Mines and Minerals (Development and Regulation) Act, 1957 (Central Act No. 67 of 1957), and in partial modification of Notification S.O 130 of 2023 dated 13.03.2023, the Government hereby directs that the corner points/ coordinates appearing in the table annexed to the said notification shall be substituted by the following coordinates:

S.No	Latitude	Longitude	Point ID
1	34.025158	75.004209	A
2	34.026627	75.004357	B
3	34.026696	75.00333	C
4	34.02729	75.00338	D
5	34.029381	75.003594	E
6	34.029401	75.002657	F
7	34.031928	75.003242	G
8	34.035823	75.002	H
9	34.038235	75.001629	I
10	34.03775583	74.99327075	J NEW
11	34.03584985	74.99227229	J1
12	34.033379	74.995682	K
13	34.028392	74.99919	L
14	34.025114	75.003567	M

By order of the Government of Jammu and Kashmir.

Sd/-

(Anil Kumar Singh) IAS,

Financial Commissioner (Additional Chief Secretary).

Dated: 18.12.2025

No: GM-MNG/73/2021-04

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. All Commissioner/ Secretaries to the Government.
6. Chief Electoral Officer, J&K.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Chairperson Special Tribunal, J&K.
9. Director, J&K Institute of Management Public Administration and Rural Development.
10. Resident Commissioner, J&K Government, New Delhi.
11. Divisional Commissioner, Kashmir/ Jammu.
12. All Deputy Commissioners.
13. Director Information, J&K. He is requested to kindly give wide publicity to this notification through electronic/print media.
14. All Heads of Departments/ Managing Directors.
15. Director, Geology and Mining, J&K.
16. Director, Achieves, Archeology and Museums, J&K.
17. Managing Director, J&K Mineral Limited Corporation.
18. General Manager, Government Press, Jammu/ Srinagar.
19. Regional Officer, National Highway Authority of India.
20. Private Secretary to Financial Commissioner (ACS), Mining Department.
21. In-charge Website, Mining Department.

(Mohammad Ashraf Wani) IAS
Under Secretary to the Government